

Proposal to ban export of cotton

5376. SHRI C. SAMBU : Will the Minister of TEXTILES be pleased to state :

(a) whether it is a fact that the members of Cotton Advisory Board are pressing Government to ban the export of cotton and permit the import of synthetic fibres by deflating production figures; and

(b) if so, the present policy of Government regarding export of cotton during 1986-87 ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) No, Sir.

(b) The Government of India releases for export such varieties/quantities of cotton as are considered surplus to the requirements of the domestic textile industry. The demand and supply position of cotton in the country and the prices of cotton are reviewed by the Government from time to time and appropriate decisions are taken with regard to export of cotton.

Proposal for establishment of tourist hotels along coastal belt of Andhra Pradesh

5377. SHRI C. SAMBU : Will the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state :

(a) whether Union Government propose to establish tourist hotels along the coastal belt of Andhra Pradesh;

(b) whether Government also propose to establish beach resorts along the coastal belt of Andhra Pradesh;

(c) whether there is also a proposal to develop Vadarevu in Prakasam district as a beach resort; and

(d) if so, the details thereof ?

THE MINISTER FOR PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H.K.L. BHAGAT) : (a) No such proposal is under consideration of Union Government.

(b) The Department of Tourism has sanctioned Rs. 20.80 lakhs to the Govern-

ment of Andhra Pradesh for the construction of 12 beach cottages at Rishikonde. Out of this, a sum of Rs. 5.00 lakhs has already been released as advance.

(c) No, Sir.

(d) Does not arise.

Financial assistance to Handicraft Centre at Sarjekot, Maharashtra

5378. PROF. MADHU DANDAVATE: Will the Minister of TEXTILES be pleased to state :

(a) whether it is a fact that the financial assistance given to the Handicraft Centre at Sarjekot in Malvan Taluka in the Sindhudugg district of the backward Konkan region of Maharashtra conducted by Malvan Taluka Mitra Mandal is inadequate since the amount of stipends of Rs. 1000 per month given to each trainee is inadequate;

(b) if so, whether the Handicraft Centre will be permitted to double the stipends to each trainee; and

(c) if so, whether the financial assistance to the Centre will be increased so that higher stipends can be paid to the trainees ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) No, Sir.

(b) and (c) Do not arise.

Delay in issue of permits to fishermen

5379. PROF. MADHU DANDAVATE Will the Minister of FINANCE be pleased to state :

(a) whether the Customs office at Palshet in Guhagar Taluka of Ratnagiri District of Maharashtra delayed by two to three months the issue of permits for fishing;

(b) if so, whether this delay has caused heavy loss of business to fishermen;

(c) if so, whether this loss will be compensated for; and